

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30AM

ON

11-Sep-20

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A K MANZOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD& 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature


Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

11TH September, 2020

Notes of Registry	Orders of the Tribunal
	<p>Learned counsel for both parties appeared through VC. List along with TCP/8/KOB/2019 on 17.9.2020.</p> <p style="text-align: center;">Sd/- (Ashok Kumar Borah) Member (Judicial)</p>